

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 3 of 2011

Dated : 25th July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Torrent Energy Limited ... Appellant(s)

Versus

Dakshin Gujarat Vij Company Limited & Ors. ...Respondent(s)

Counsel for the Appellant(s): Ms. Deepa Chawan

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan with
Mr. S.R. Pandey (Rep.) for R.1
Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan for R.1 to 4

ORDER

Both the Respondents have filed the Written Submissions.

The learned counsel for the Appellant also wants to file the Written Submissions since this matter relates to a question of law.

Therefore, post the matter on **30.08.2011** for filing Written Submissions and for hearing.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS